

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

LOK SABHA
UNSTARRED QUESTION NO 1491
ANSWERED ON 28.07.2026

1491. SHRI KRIPANATH MALLAH:

SHRI NARAYAN TATU RANE:

SHRI RAJPALSINH MAHENDRASINH JADAV:

SHRI MURASOLI S:

SHRI ASHOK KUMAR RAWAT:

DR. C M RAMESH:

SHRI HARIBHAI PATEL:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) the details and status of implementation of e-Gram Swaraj and Audit Online across Gram Panchayats, State-wise;
- (b) the status of preparation of Gram Panchayat Development Plans (GPDs) and the current status of integration of e-Gram Swaraj with other digital governance platforms for planning and financial management, State-wise;
- (c) whether training programmes have been conducted for elected representatives and Panchayat officials under these platforms, if so, the details thereof, State-wise;
- (d) the details of funds disbursed and pending for panchayats, district the Rashtriya Gram Swaraj Abhiyan during the last five years, State-wise including in Panchayat in Thanjavur district;
- (e) the details and status of implementation of the e-Gram Swaraj portal for panchayats in Thanjavur district, including data entry compliance levels and State-wise including such panchayat;
- (f) whether the Government has reviewed the implementation of the e-Gram Swaraj and Audit Online platforms State-wise including Andhra Pradesh, particularly in Anakapalli Lok Sabha Constituency;
- (g) the number of Gram Panchayats in Andhra Pradesh and Anakapalli that have prepared and uploaded their Gram Panchayat Development Plans (GPDs) through e-Gram Swaraj during the last three years, State-wise;
- (h) whether the Government proposes to integrate e-Gram Swaraj with other digital governance platforms for real-time monitoring of Panchayat finances, execution of development works in Andhra Pradesh; and
- (i) if so, the details thereof, including the financial assistance, capacity-building initiatives and timeline, State-wise?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a), (b), (e), (f) & (g) The Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) to strengthen digital governance in Panchayati Raj Institutions across the country. Under the project, eGramSwaraj and AuditOnline have been developed to facilitate digital planning, budgeting, accounting, audit, asset management and monitoring of Panchayat activities. Gram Panchayat Development Plans (GPDPs) are prepared through a participatory planning process and uploaded on the eGramSwaraj portal. The Ministry regularly reviews the implementation of these applications through periodic reviews, data analytics and technical support provided to the States/UTs.

The State-wise details of implementation of eGramSwaraj and AuditOnline, status of GPDP preparation during the last three years, implementation in Thanjavur district and Anakapalli Lok Sabha Constituency status are given at **Annexure-I**.

(c) Training of elected representatives and Panchayat functionaries is conducted under the Revamped Rashtriya Gram Swaraj Abhiyan (RGSA). The details of elected representatives and Panchayat functionaries trained in eGramSwaraj and other Digital platforms during 2025-26 is at **Annexure-II**.

(d) The State/UT-wise details of funds released under the Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) during the last five years, including the State of Tamil Nadu, are given at **Annexure-III**. District-wise allocation is not maintained separately by the Ministry.

(h) & (i) The eGramSwaraj portal is a simplified, work-based application developed by the Ministry of Panchayati Raj under the e-Panchayat Mission Mode Project (MMP), through which the planning, accounting, implementation, online payments, monitoring, and reporting of Gram Panchayat activities are carried out on a unified digital platform.

eGramSwaraj has already been integrated with various Government digital platforms, including the Public Financial Management System (PFMS) for online payments and financial management, the Government e-Marketplace (GeM) for procurement, BHASHINI for multilingual AI-enabled services, and the India Meteorological Department (IMD) for weather-related information.

The Ministry continuously enhances the e-Panchayat applications and provides technical support and capacity-building under the Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) to facilitate their effective adoption by the States/UTs. These initiatives are implemented across the country, including the State of Andhra Pradesh.

Annexure-I

Annexure referred to in reply of the Lok Sabha Unstarred Question No. 1491 answered on 28.07.2026 regarding ‘Gram Panchayat Development Plans’.

i. State wise Adoption Status of eGramSwaraj for FY 2025-26

S.No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboarded on eGramSwaraj-PFMS interface	Village Panchayats & Equivalent With Online Payment	No. of GPDP Uploaded on eGramSwaraj during Plan Year 2025-26
1	Andhra Pradesh	13327	13320	13041	13320
2	Arunachal Pradesh	2108	2108	1541	2089
3	Assam	2663	2198	2118	2117
4	Bihar	8054	8054	8050	8053
5	Chhattisgarh	11692	11688	11390	11651
6	Goa	191	191	119	191
7	Gujarat	14619	14591	13948	13805
8	Haryana	6227	6227	6051	6221
9	Himachal Pradesh	3615	3615	3597	3611
10	Jharkhand	4345	4345	4316	4343
11	Karnataka	5949	5949	5938	5940
12	Kerala	941	941	939	941
13	Madhya Pradesh	23011	23011	22352	22974
14	Maharashtra	28002	27936	26773	27902
15	Manipur	3175	161	113	161
16	Meghalaya	0	0	0	0
17	Mizoram	855	855	817	816
18	Nagaland	1312	984	0	0
19	Odisha	6794	6794	6788	6794
20	Punjab	13236	13235	12551	13229
21	Rajasthan	13128	11185	10835	11174
22	Sikkim	199	199	197	199
23	Tamil Nadu	12482	12482	12443	12392
24	Telangana	12760	12759	12372	12751
25	Tripura	1194	1194	1192	1193
26	Uttar Pradesh	57695	57693	57674	57683
27	Uttarakhand	7812	7810	7347	7777
28	West Bengal	3339	3339	3337	3337
Total		258725	252864	245839	250664

ii. Details of Gram Panchayats Preparing and Uploading GPDPs through eGramSwaraj in Andhra Pradesh and Anakapalli (Last Three Years)

S.No	State/ Block Panchayat Name	Total Number of Village Panchayats & Equivalent	No. of GPDP Uploaded on eGramSwaraj during Plan Year 2025-26	No. of GPDP Uploaded on eGramSwaraj during Plan Year 2024-25	No. of GPDP Uploaded on eGramSwaraj during Plan Year 2023-24
1	Andhra Pradesh	13327	13320	13310	13305
2	Anakapalli, Andhra Pradesh	32	32	32	32
3	Thanjavur, Tamil Nadu	589	589	585	587

iii. State wise Audit Report Generated through AuditOnline for Audit Period FY 2024-25

S.No.	State Name	Total Number of Village Panchayats & Equivalent	Total Number of Audit Report Generated
1	ANDHRA PRADESH	13328	13175
2	ARUNACHAL PRADESH	2108	1823
3	ASSAM	2770	2025
4	BIHAR	8053	4734
5	CHHATTISGARH	11713	11621
6	GOA	191	88
7	GUJARAT	14687	14585
8	HARYANA	6230	6124
9	HIMACHAL PRADESH	3615	3486
10	JHARKHAND	4345	4039
11	KARNATAKA	5952	5949
12	KERALA	941	828
13	MADHYA PRADESH	23011	20085
14	MAHARASHTRA	27953	26705
15	MANIPUR	3811	0
16	MEGHALAYA	6854	0
17	MIZORAM	843	0
18	NAGALAND	1330	0
19	ODISHA	6794	6784
20	PUNJAB	13237	13221
21	RAJASTHAN	11230	11079
22	SIKKIM	199	199

23	TAMIL NADU	12525	12517
24	TELANGANA	12994	12577
25	TRIPURA	1194	1193
26	UTTAR PRADESH	57691	57639
27	UTTARAKHAND	7787	0
28	WEST BENGAL	3339	3180
Total		264725	233656

Annexure-II

Annexure referred to in reply of the Lok Sabha Unstarred Question No. 1491 answered on 28.07.2026 regarding 'Gram Panchayat Development Plans'.

The details of elected representatives and Panchayat functionaries trained in eGramSwaraj and other Digital platforms during 2025-26

S.No	State/UT Name	2025-26
1	Andaman And Nicobar Islands	-
2	Andhra Pradesh	13,812
3	Arunachal Pradesh	299
4	Assam	7,471
5	Bihar	31,956
6	Chhattisgarh	81
7	Goa	-
8	Gujarat	-
9	Haryana	12,381
10	Himachal Pradesh	817
11	Jammu And Kashmir	3,461
12	Jharkhand	2,460
13	Karnataka	-
14	Kerala	7,799
15	Ladakh	281
16	Madhya Pradesh	7,679
17	Maharashtra	75
18	Manipur	26
19	Meghalaya	-
20	Mizoram	3,053
21	Nagaland	-
22	Odisha	7,433
23	Puducherry	-
24	Punjab	86
25	Rajasthan	13,841
26	Sikkim	135
27	Tamil Nadu	9,824
28	Telangana	540
29	The Dadra And Nagar Haveli And Daman And Diu	138
30	Tripura	-
31	Uttar Pradesh	52,380
32	Uttarakhand	-
33	West Bengal	40,657
34	Center	-
	TOTAL	2,16,685

Annexure-III

Annexure referred to in reply of the Lok Sabha Unstarred Question No. 1491 answered on 28.07.2026 regarding 'Gram Panchayat Development Plans'.

**State/UT- wise details of funds released under Revamped RGSA during the last five years
(Rs. in crore)**

Sl. No	State	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andaman & Nicobar Islands	0.00	0.00	0.79	2.12	1.00
2	Andhra Pradesh	38.54	0.00	0.00	2.52	35.00
3	Arunachal Pradesh	30.07	108.69	72.09	70.00	57.00
4	Assam	44.04	55.29	77.70	60.00	64.00
5	Bihar	63.77	33.37	25.00	0.00	26.00
6	Chhattisgarh	7.93	0.00	17.57	16.50	29.00
7	Dadra & Nagar Haveli and Daman & Diu	0.00	1.14	1.00	1.00	1.25
8	Goa	0.59	0.00	0.89	1.35	1.00
9	Gujarat	0.00	0.00	0.00	0.00	8.00
10	Haryana	0.00	0.00	0.00	5.00	17.91
11	Himachal Pradesh	32.42	60.65	19.31	27.21	14.00
12	Jammu & Kashmir	40.00	40.00	65.00	65.00	57.00
13	Jharkhand	7.74	0.00	31.00	0.00	15.20
14	Karnataka	29.15	36.00	20.00	16.25	11.03
15	Kerala	12.00	30.40	10.00	10.00	18.00
16	Lakshadweep	0.00	0.00	0.00	0.00	0.00
17	Ladakh	1.08	0.00	1.00	0.00	0.72
18	Madhya Pradesh	47.11	28.00	32.17	40.00	49.95
19	Maharashtra	73.34	37.84	116.12	80.00	54.49
20	Manipur	2.98	8.63	9.56	0.00	1.48
21	Meghalaya	0.00	0.00	6.00	8.00	5.02
22	Mizoram	5.56	14.27	10.00	12.00	16.50
23	Nagaland	4.58	0.00	10.00	10.00	10.70
24	Odisha	1.33	11.40	27.33	20.00	62.24
25	Puducherry	0.00	0.00	0.00	0.00	0.00
26	Punjab	10.78	34.25	10.00	5.00	30.30
27	Rajasthan	17.27	0.00	21.72	15.00	13.00
28	Sikkim	1.19	6.01	6.00	7.00	3.21

29	Tamil Nadu	39.89	25.42	0.00	45.00	20.00
30	Telangana	0.00	0.00	20.00	0.00	3.00
31	Tripura	4.67	9.80	7.43	10.00	29.99
32	Uttar Pradesh	83.08	85.05	84.13	38.77	28.05
33	Uttarakhand	0.00	42.48	64.67	50.00	44.09
34	West Bengal	15.14	4.28	33.69	52.68	40.00
	Sub-Total	614.25	672.97	800.17	670.40	768.13
	Others Implementing Agencies	3.75	10.01	14.69	23.77	23.63
	Grand Total	618.00	682.98	814.86	694.17	791.76

For FY 2025–26, the releases comprise funds through both SNA till 30th June 2025 and SNA-SPARSH since 1st July 2025.
